Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 1284 TO BE ANSWERED ON 27.07.2021

STOCK LIMIT ON PULSES

1284. SHRI V.K.SREEKANDAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government has asked the States to impose stock limit on all pulses; and

(b) if so the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) : Vide S.O. No. 2871(E) dated 19th July 2021, stock limits have been imposed on Tur, Masoor, Urad and Chana pulses for all States and Union Territories, for a period up to 31st October 2021 as follows:

- Wholesaler: 500 MT (subject to condition that there should not be more than 200 MT of one variety)
- Retailer: 5 MT
- Millers: Stock limits will be last 6 months production or 50% of annual installed capacity, whichever is higher.
